

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5747-5749 OF 2000

M/S. GOPAL ZARDA UDYOG & ORS.

Appellant (s)

VERSUS

COMNR. OF CENTRAL EXCISE, NEW DELHI

Respondent(s)

(With office report )

WITH Civil Appeal NO. 1878-1880 of 2004

(With appln(s) for stay and with office report)

Date: 20/09/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. Joseph Vellapally, Sr. Adv.

in CA 5747-5749

Mr. Vivek Kohli, Adv.

of 2000

Mr. Subramonium Prasad, Adv.

Mr. Manoj Gupta, Adv.

in CA 1878-1880

Mr. A. Subba Rao, Adv.

of 2004

Mr. Rupesh Kumar, Adv.

Mr. P. Parmeswaran, Adv.

For Respondent(s) Mr. A. Subba Rao, Adv.

in CA 5747-5749

Mr. Rupesh Kumar, Adv.

of 2000

Mr. P. Parmeswaran, Adv.

in CA 1878-1880

Mr. Joseph Vellapally, Sr. Adv.

of 2004

Mr. Vivek Kohli, Adv.

Mr. Subramonium Prasad, Adv.

Mr. Manoj Gupta, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Joseph Vellapally, learned senior counsel appearing for the

Appellants in CA Nos.5747-5749 of 2000 and for Respondent in C.A.

Nos.1878-1880 of 2004 commenced his arguments at 3.10 P.M. and had not concluded till 4.00 P.M. when the Court rose for the day leaving the matter

as part-heard.

Singh)

(K.K. Chawla)

(Jasbir

Master

Court Master

Court